

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY ----MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 217 of 2017 in CP(IB) No.171/09/HDB//2017
NAME OF THE COMPANY	Bumblebee Electronics Private Limited
NAME OF THE PETITIONER(S)	Varnika Industries Private Limited
NAME OF THE RESPONDENT(S)	Bumblebee Electronics Private Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

V. Ravi Kumar

Advocate

9963067404

Ravi Kumar

Counsel for Financial Creditors

ORDER

Heard Mr.V.Ravi Kumar Learned Counsel appeared on behalf of RP. The counsel submitted that the RP has met with an accident, therefore he appeared on behalf of RP. We direct RP to appear on 08th February 2018 to furnish progress of the Resolution process. CA.No.217/2017 is allowed by separate orders.

Post the case on 08th February 2018

[Signature]

Member (T)

[Signature]

Member (J)